NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 22/17 CP 09/ 16		Hearing	241	M.V.Prakash Gurbaxani Vs.SBF Health Care Pvt.Ltd.& 2 Ors.

SL. NAME (IN CAPITAL)

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

raigara D. Bhat Petitioner 18762176525 Obhir Kehman Petitioner

PCS for petitioner is present. No representation for respondent. Counsel for petitioner requested time as senior counsel is held up in the High Court.

For hearing, list it on 24.10.2017.

MEMBER (J)

MEMBER (T)